

Annexure- A

Compliance in Bail and Release Orders in respect of Hon'ble Supreme Court's Orders received through **FASTER** for the month of May, 2025

| Sl. No. | Supreme Court Case No. | Date of Order of Supreme Court | Date of receipt of order from FASTER Cell, Supreme Court | Trial Court's Order date (incase release is subject to the satisfaction of Trial Court) | Date of Release of inmate(s) from Jail Etc.) | No. of Inmate/ Prisoner(s) released | Remarks |
|---------|--|--------------------------------|--|---|--|-------------------------------------|---------|
| 1. | Special Leave to Appeal (Crl.) No.865-866/2025 | 02.05.2025 | 02.05.2025 | 05.05.2025 | 06.05.2025 | 01 | NIL |

Annexure-B

Compliance in respect of Hon'ble Supreme Court's Orders received through **FASTER** system in matters where the petitioner/accused is not confined in jail, detention,etc.,

| Sl. No. | Supreme Court Case No. | Date of Order of Supreme Court | Date of receipt of order from FASTER Supreme Court | Whether the Order of Supreme Court intimated to the concerned authorities | Date of Intimation of Order to the concerned authorities | Remarks |
|---------|------------------------|--------------------------------|--|---|--|---------|
| 1. | Nil | Nil | Nil | Nil | Nil | Nil |



(Signature)
Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok